

(2025) 01 GUJ CK 0639
In the Gujarat High Court

Case No : Criminal Appeal (Against Conviction) No. 1453 of 2013

Magru Alta Prasad Rajbhar - Yadav Versus	APPELLANT
Vs	
State of Gujarat	RESPONDENT

Date of Decision : 20-01-2025

Acts Referred:

Code of Criminal Procedure, 1973 — Section 313, 374
Indian Penal Code, 1860 — Section 300, 302, 304

Citation : (2025) 01 GUJ CK 0639

Hon'ble Judges : Ilesh J. Vora, J; Hemant M. Prachchhak, J

Bench : Division Bench

Advocate : Hemant Raval, K D Parmar, Jay Mehta

Final Decision : Partly Allowed

Judgement

PW 1â?"Exh. 7,Dimple wd/o Atulkumar Surendrasing
PW 2â?"Exh. 8,"Yogesh Rameshchandra Mathur, panch witness
PW 3â?"Exh. 11,"Madhubalan Krishnraj Shrinivasan, complainant
PW 4â?"Exh. 14,"Premabhai Naranbhai Halpati, panch witness
PW 5â?"Exh. 17,"Dr. Mayur Devchandbhai Patel, medical officer
PW 6â?"Exh. 20,"Harishbhai Vitthalbhai, panch witness
PW 7â?"Exh. 21,"Dr. Suresh Buddhilal Sarode, medical officer
PW 8â?"Exh. 26,Tejas Nagarbhai Patel
PW 9â?"Exh. 27,"Sanjaysing Rajendrasing, panch witness
PW 10â?"Exh. 29,Rakesh Champakbhai Bhandari
PW 11â?"Exh. 30,Dhiraj Premnath Malhotra
PW 12â?"Exh. 31,"Zinabhai Premabhai, police station officer

PW 13?"Exh. 34,Krushnaraj Jamnadas Sampat

PW 14?"Exh. 37,"Bhupendra Naginsing Chavda, investigation officer

Exh.22,Report of CT scan of deceased

Exh.23,Certificate of injuries to deceased issued by Hariya Hospital

Exh.25,Medical case papers of admission of deceased to Hariya Hospital

Exh.28,Panchanama of seizure of iron batch

Exh.32,33",Copy of note entered in station diary

Exh. 38,FSL mobile van report of visiting location of crime

Exh. 39,Letter by IO to FSL for analysis of articles

Exh. 40,Forwarding note by IO to FSL

Exh. 41,Letter of authority sent by IO to FSL

Exh. 42,Receipt by FSL of receiving articles

Exh. 43,Letter by FSL to IO

Exh. 44,FSL report

Exh. 45,Serological report

14. The criminal appeal is partly allowed to the extent indicated hereinabove.,